



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 014.03.2017.

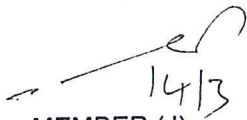
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

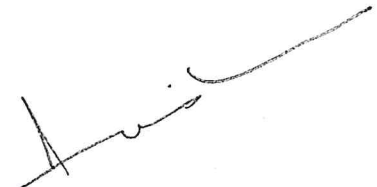
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 104/16	TP 56/17	-do-	433(e)/433 (f)	Rangsons Electronics Pvt. Ltd. Vs Opto Circuits(India) Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION TO WHOM (PETITIONER) (RESPONDENT)	SIGNATURE
1.	HARI PRASAD M.S. 9886223704	PETITIONER	
2.	NARASIMHAN . S 9108980980 M/s. Laveshmi Kumaran & Sridharan 080-49381800	PETITIONER	

Counsel for petitioner is present. He reported that he has complied with all the objections raised by the Registry, High Court after transfer to this Tribunal. He is further directed to collect the notices from the Registry and serve on the respondents. He is directed to comply with the relevant Rules under I & B Code.

List it on 17.04.2017.

  
14/3  
MEMBER (J)

  
MEMBER (T)